

CITY CIVIL AND SESSIONS COURT MUMBAI  
IN THE COURT OF HHJ SHRI B.V.WAGH  
COURT 56 ADDL SESSIONS JUDGE  
CRIMINAL CAUSE LIST DTD. 19-08-2020

Sr.No.	Case No.	Party Name	Stage	Next date
1	Cr.A.B.A.390/2020	Wakil Ahmed S/o Khalil Ahmed v/s Shahu Nagar P.Stn	Hearing	
2	Cr.A.B.A.437/2020	Sneha Rajendra Bansode V/s. Dadar P.Stn,	Hearing	
3	Cr.B.A.1406/2020	Dharavi P.Stn. V/s Dinesh Prabhu Karenor	Hearing	
4	Cr.A.B.A.659/2020	Ali Aijaz Qureshi & Ors, V/s/ Nagapada P.Stn.	Hearing	
5	Cr.A.B.A.800/2020	Julkayeda Mukkaran Ali Ansari V/s. Dharavi P.Stn	Hearing	
6	Cr.B.A.1686/2020	Talib Navab Khan V/s Dharavi P.St.	Hearing	
7	Cr.B.A.1687/2020	Talib Navab Khan V/s Dharavi P.St.	Hearing	
8	Cr.B.A.1692/2020	Parshuram Mahadu Iyer & Ors V/s. Dharavi P.Stn	Hearing	
9	Cr.A.B.A.553/2020	Manju R. Pandey V/s Kurla P.Stn,	Say	
10	Cr.B.A.1657/2020	Sachin Dilip Nair V/s Dharavi P.Stn.	Say	
11	Cr.B.A.1706/2020	Shahid Afridi Mohd Kousar Sayyad V/s. Dharavi P.Stn	Appearance	
12.	Cr.B.A.1404/2020	Firoz @ Banta Faizulla Khan V/s Dharavi P.Stn	Appearance	
13.	ABA 764/2020	Pechimitthu Polani Ramaiya@ Muthu@ Langda Muthu V/s. Shahu Nagar Pl. Stn.	Hearing	

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